

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FARMERS PULSE PRIVATE LIMITED Date of Commencement of Liquidation: 14-11-2018; List of Stakeholders as on Date: 17-03-2021; Name of IP: Mr. Vijay Kumar Gunda; Last 5 digit of registration number: 10386

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				500000				NA
2	Liquidation costs incurred till date				575149.9				NA
3	Secured financial creditors	2	246111524		246111524				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	41375463		41375463				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0						NA
6	Operational creditors (Employees)	0	0						NA
7	Operational creditors (Government Dues)	1	46769470				46769470		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0						NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0						NA
<b>Total</b>		<b>4</b>	<b>334256457</b>	<b>0</b>	<b>288562136.9</b>	<b>0</b>	<b>46769470</b>	<b>0</b>	